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Date: 24/08/2025

Varun Beverages Ltd Vs Arijit Sadhukhan & Anr

Court: National Consumer Disputes Redressal Commission

Date of Decision: Nov. 22, 2024

Acts Referred: Consumer Protection Act, 1986 â€" Section 21, 21(b)

Food Safety And Standards Act, 2006 â€" Section 3(1)(ZX)

Hon'ble Judges: Subhash Chandra, Presiding Member; Avm J. Rajendra, Avsm Vsm (Retd.), Member

Bench: Division Bench

Advocate: Praveen Mahajan, Vrinda, Kunal Nema

Final Decision: Dismissed

Judgement